

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

25. C.P. (IB)/408(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: Paras Gems N.V
Vs.
DRD Gems LLP

SECTION: 9 of IBC 2016

ORDER

Adv. Karishma Mungekar i/b. Sahil Mahajan appearing for the Operational Creditor mentions that the Corporate Debtor is undergoing CIRP vide order dated 06.12.2022 bearing CP No. 463 of 2022 before Court No. 3. In view of the above, this Petition becomes infructuous and is **dismissed** as such. The Petitioner will be at liberty to file their claim before the IRP/RP in the said CIRP.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/